


In the Court of **Sri. Syed Baleegur Rahaman**

III Addl District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District,  
Cause List Dated: **05-07-2021**.

<b>(Morning Session)</b>	<b>(Afternoon Session)</b>
<b>Summons</b> 1 SC 5018/2020	<b>HBC</b> 1 SC 5017/2017 2 SC 5015/2020 3 SC 5019/2020 4 SC 5071/2020
<b>Hearing</b> 2 SC 5027/2018 3 CRL.R.P. 5022/2021 4 Crl.Misc. 5213/2021 5 Crl.Misc. 5215/2021	<b>Charge</b> 5 SC 5031/2019 6 SC 5051/2020
<b>Evidence</b> 6 SC 5002/2016 7 SC 5018/2016 8 SC 5021/2017 9 SC 5029/2017 10 SC 5039/2018 11 SC 5041/2020	<b>Objection by</b> 7 Crl.Misc.5226/2021 8 Crl.Misc. 5229/2021 9 Crl.Misc. 5230/2021 10 Crl.Misc. 5233/2021 11 Crl.Misc. 5237/2021 12 Crl.Misc. 5238/202 13 Crl.Misc. 5239/2021 14 Crl.Misc. 5240/2021
<b>Arguments</b> 12 SC 5044/2015 13 CRL.A 5003/2020	<b>Call on</b> 15 SC 5027/2021
<b>313 Statement</b> 14 SC 5062/2014	<b>Production of Accused</b> 16 SC 5038/2020
<b>Await TCR</b> 15 CRL.A 5009/2020	

  
**(Syed Baleegur Rahaman)**  
III Addl. District and Sessions Judge,  
Sit at Anekal, Bengaluru Rural District.

III Addl. Dist. & Sessions Judge  
Anekal, Bangalore Rural Dist.

**NOTE:**

1. All Advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**List of 30 cases posted on 05-07-2021 in the court of Prl. Senior Civil Judge & JMFC, Anekal.**

Morning Session			Afternoon Session		
Sl. No.	Case No.	Stage	Sl. No.	Case No.	Stage
1	O.S. 577/2006	Arguments	1	O.S. 181/2011	Hearing
2	O.S. 145/2007	Arguments	2	O.S. 418/2018	Hearing
3	M.A. 9/2021	Arguments	3	O.S. 181/2016	Hearing
4	M.A. 25/2021	Arguments	4	O.S. 523/2006	Objections
5	O.S. 352/2006	Cross of PW1	5	O.S. 67/2008	Objections
6	O.S. 1006/2006	Cross of PW1	6	O.S. 190/2016	Objections
7	O.S. 172/2007	Cross of PW1	7	O.S. 315/2015	Objections
8	O.S. 728/2007	Cross of DW1	8	O.S. 505/2016	Paper Publication
9	O.S. 313/2009	Cross of PW1	9	O.S. 841/2020	Steps
10	O.S. 109/2013	Cross of PW1	10	O.S. 221/2021	Steps
11	O.S. 518/2013	Cross of PW1	11	O.S. 17/2012	Issues
12	O.S. 312/2015	P/Evidence	12	O.S. 104/2013	Issues
13	O.S. 169/2016	Hearing	13	O.S. 309/2013	Issues
14	O.S. 191/2010	Hearing	14	O.S. 626/2014	Issues
15	O.S. 181/2016	Hearing	15	O.S. 59/2015	Issues

**In the court of Addl Senior Civil Judge & JMFC, Anekal.**

**Cause List Dated 05-07-2021.**

<b>Morning Session</b>			<b>Afternoon Session</b>		
<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>	<b>Sl. No.</b>	<b>Case No.</b>	<b>Stage</b>
1	O.S. No. 378/2020	Hearing	1	O.S. No. 660/2013	Evidence
2	M.A. No. 10/2021	Hearing	2	O.S. No. 1118/2015	Evidence
3	M.A. No. 24/2021	Hearing	3	O.S. No. 854/2017	Evidence
4	O.S. No. 809/2007	Evidence	4	O.S. No. 850/2018	Evidence
5	O.S. No. 1126/2007	Evidence	5	O.S. No. 681/2019	Evidence
6	O.S. No. 513/2008	Evidence	6	O.S. No. 1007/2019	Evidence
7	O.S. No. 653/2011	Evidence	7	O.S. No. 742/2016	Issues
8	O.S. No. 745/2011	Evidence	8	O.S. No. 805/2017	Issues
9	O.S. No. 702/2012	Evidence	9	O.S. No. 950/2017	Issues
10	O.S. No. 1252/2014	Issues	10	O.S. No. 732/2019	Issues
11	O.S. No. 1317/2014	Issues	11	O.S. No. 958/2014	Steps
12	O.S. No. 685/2015	Issues	12	O.S. No. 591/2017	Steps
13	O.S. No. 1334/2015	Issues	13	O.S. No. 698/2017	Steps
14	O.S. No. 447/2009	Steps	14	O.S. No. 858/2017	Steps
15	O.S. No. 510/2012	Steps	15	O.S. No. 912/2017	Steps